

subsequently released on bail by the Magistrate. Further investigations are in progress.

him on 19th April, 1974.

Complaint regarding evasion of Income Tax by Executive Director of National Agro Industrial Corporation, Delhi

बिना वसुधे के एक नोट पर दो विभिन्न नम्बरों का प्रयोग करना

8283. श्री कृष्णचन्द वर्मा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

8285. SHRI PANNA LAL BARU-PAL: Will the Minister of FINANCE be pleased to state:

(क) क्या सरकार को इस बात की जानकारी है कि इंदौर के एक व्यापारी के पास बीम रुपये का एक ऐसा नोट है जिस पर दो अलग-अलग नम्बर अर्थात् बी/81 272444 और बी/81 271444 छपे हुए हैं; और

(a) whether complaints of evasion of Income-tax by the Executive Director, National Agro Industrial Corporation, Delhi, have been received by the Chairman of Board of Direct-Taxes and Commissioner of Income-tax, New Delhi;

(ख) यदि हा, तो ऐसे नोटों के छापने के क्या कारण हैं ?

(b) if so, how much amount is alleged to have been evaded and what is the nature of complaints; and

(c) what efforts have been made to detect the evasion and what is the result of the investigations, if made?

वित्त विभाग में राज्य मंत्री (श्री के. आर. गणेश) : (क) और (ख) यह सूचना, महाप्रबन्धक, इण्डिया मिन्सिस्ट्री प्रेम, नैतिक रोड, से मागी जा रही है और उसे उदा गीघ्न मसा-पटन पर रख दिया जायगा ।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

Purchases by U.S.A. under PL 480 Agreement

8284. SHRI PRABODH CHANDRA: Will the Minister of COMMERCE be pleased to state:

(b) The gist of the allegations is that Shri Sri Ram Suri, who was the Executive Director of National Agro Industrial Corporation had through certain clandestine transactions made substantial profits, which were not disclosed to the Income-tax Department and that he had acquired number of properties and fixed deposits in the names of his relatives and benamies. The complaint had given details of certain transactions, but did not give any specific information about the total amount on which tax was evaded.

(a) whether United States Government had sent a list of 30 items which it would like to buy under PL 480 agreement; and

(b) if so, the particulars thereof?

(c) Statutory notices have been issued under the Income-tax Act to Shri Sri Ram Suri as well as the National Agro Industrial Corporation for submission of returns of income and production of books of accounts

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). Attention of the Hon. Member is invited to the answer already given to an identical Question No. 7480 asked by